NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/77/(IB)/2017

NAME OF THE PETITIONER(S)

: METAL GEMS

NAME OF THE RESPONDENT(S)

: SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. Pappaich Charnerjan Coulfr Dr ADV SAMINATAN T For. ADV NA JEEB USMANKHAN COURLER REQUIRED

Counsel for both the parties present. Counsel for the Petitioner has proposed the name of the IRP after having written consent in Counsel for Corporate Debtor prayed for time for arguments. At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)